

been sent to the court and one has been referred to the CFSL.

(b) There has been no delay in taking action in these cases.

(c) and (d). 3 cases were received by officers of Women Cell in Sarai Rohilla during the last three months. The details of 3 cases and the action taken in each case is given below:

- i) Case FIR No. 156 dated 12.4.89. The case was registered under section 302 P.S. Mangolpuri. Accused has been arrested. Case is in court.
- ii) Case FIR No. 163 dated 16.4.89. The case has been registered under section 498-A/304-B IPC Police Station Bhajanpuri. The accused persons were arrested and case has been put in the court.
- iii) Case FIR No. 20 dated 20.5.89. Case has been registered under section 498-A/306/304-B IPC Police Station Seelampur. The accused were arrested.

[English]

Setting up of Telephone Exchanges in small towns of Punjab

2000. SHRI KAMAL CHAUDHRY: Will

the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have any plans for setting up better telephone Exchanges in the small towns of Punjab during 1989-90;

(b) if so, the details thereof;

(c) the names of places selected for this purpose;

(d) the nature of improved facilities that will be made available; and

(e) the investment envisaged thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b) 67 electronic exchanges of different capacities are proposed to be installed in replacement of Manual and small automatic exchanges subject to availability of equipment.

(c) The informations given in the Statement below.

(d) Group dialling and NSD facilities.

(e) The investment will be Rs. 1031 lakhs approximately.

STATEMENT

Names of places tentatively selected for providing improved telephone exchanges during 1989-90 in Punjab

1.	Payal	128 Port C-DOT RAX
2.	Issru	- do -
3.	Gudanikalan	- do -

- | | | |
|-----|-------------------------------|--------------|
| 4. | Sarabha | - do - |
| 5. | Aswalpur | - do - |
| 6. | Rurkakalan | - do - |
| 7. | Manawala | - do - |
| 8. | Bija | - do - |
| 9. | Rajasamsi | - do - |
| 10. | Mullanpur | - do - |
| 11. | Jandiati | - do - |
| 12. | Sidhwanpet | - do - |
| 13. | Asron | - do - |
| 14. | Katnikalan | - do - |
| 15. | Kupkalan | - do - |
| 16. | Hazare | - do - |
| 17. | Mirthal | - do - |
| 18. | Sona | - do - |
| 19. | Chawinda Devi | - do - |
| 20. | Jodhan | - do - |
| 21. | Govindwal | 512 Port ILT |
| 22. | Punjabi University
Patiala | - do - |
| 23. | Bhawanigarh | - do - |
| 24. | Mukerian | - do - |
| 25. | Kartaipur | - do - |
| 26. | Bharsipathanu | - do - |
| 27. | Dinanagar | - do - |

309	<i>Written Answers</i>	SRAVANA 9, 1911 (SAKA)	<i>Written Answers</i> 310
28.	Amlah		- do -
29.	Buchhu		- do -
30.	Guniana		- do -
31.	Kurali		- do -
32.	Tipa		- do -
33.	Derabassi		- do -
34.	Samralal		- do -
35.	Attari	Mini ILT 64 Port	
36.	Kacha Peaca		- do -
37.	Nawapind		- do -
38.	Khalra		- do -
39.	Khilchian		- do -
40.	Tangra		- do -
41.	Butala		- do -
42.	Bhillaipur		- do -
43.	Kathera		- do -
44.	Panjkesi		- do -
45.	Jhumianwali	MILT 64 Port	
46.	Haryal		- do -
47.	Meerthal		- do -
48.	Narot Mehra		- do -
49.	Bundala		- do -
50.	Bhor		- do -
51.	Lalrikalan		- do -
52.	Kotfatuhi		- do -

311	<i>Written Answers</i>	JULY 31, 1989	<i>Written Answers</i>	312
53.	Sangat		- do -	
54.	Balbehra		- do -	
55.	Dakala		MILT 64 Port	
56.	Kalaner		- do -	
57.	Bassiankalan		- do -	
58.	Khawan		-do-	
59.	Himakalan		- do -	
60.	Sarhali		- do -	
61.	Devigarh		- do -	
62.	Jaswantkalan		- do -	
63.	Chanon		- do -	
64.	Khudalisher		- do -	
65.	Uggi		- do -	
66.	Darohi Bhai		- do -	
67.	Kukerikalan		- do -	

Directions to States for Recruitment of SCs/STs

2001. SHRI HARIHAR SOREN: Will the PRIME MINISTER be pleased to state:

(a) whether his Ministry have issued directions to State Government's to fill up the backlog vacancies for Scheduled Castes and Scheduled Tribes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF

HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). Minister of State for Personnel has written to the Chief Minister of all the State Governments informing them of the instructions issued by the Union Government on improving the representation of SCs and STs in services under it and has requested them to consider issuing similar instructions in respect of direct recruitments made to the respective State Public Services.

Opening of Post Offices in Rajasthan

2002. SHRI VIRIDHI CHANDER JAIN: Will the Minister of COMMUNICATIONS be pleased to state: